

Rajasthan High Court Legal Services Committee, Bench at Jaipur
MEGA LOK ADALAT

(Date: 12 ,January 2012, Time : 10.30 A.M)

(Place: Raj. High Court Campus, Jaipur)

For Rajasthan High Court Cases Bench at Jaipur
CAUSE LIST – Bench No. 01

S.N	Type of case No of Case	Title of the case	Name of Advocate for Applicant	Name of Advocate for Respondents	Name of Department
1	CMA 3774/06	Rajeev / Ram Dayal	S.P. Poswal		New India In. Co.
2	3492/08	Sanwara/Pwsa Ram	J.P.Gupta	S.R.Joshi	New India In. Co.
3	954/08	OmSingh/Yad Ram	R.S.Sharma	A.N. Pareek	New India In. Co.
4	CMA 436/05	Prabhati/Mohd. Anwar	Akash Agrawal	Akhilesh Pareek	New India In.
5	CMA 3764/09	Maya Nama/ Chandra Prakash	Akash Agrawal	Sanjay Singhal	New India In.
6	CMA 3906/08	Tahir Khan/Rewari	Akash Agrawal	Vizzy Agrawal	New India In. Co.
7	CMA 5123/09	Muskan/Imran	Akash Agrawal	Vinod Tyagi	New India In. Co.
8	CMA 4020/07	Rahmat Begum/Dhole Khan	Anoop Agrawal	Kumud Singh	New India In. Co.
9	CMA 4453/07	Chhitar Mal/Guddu Beg	Akash Agrawal	S.K.Gupta	New India In. Co.
10	CMA 5262/08	Smt. Meena/Khagesh	Vimal Kr. Jain		New India In. Co.
11	CMA 960/99	Smt. Kamla / Mohd. Roshan	Sandeep Mathur	K.N.,Tiwari	New India In. Co.
12	CMA 122/01	Smt. Sugra/Amrood Khan	Suresh Pareek	Akhil Simlote	New India In. Co.
13	CMA 864/07	Vikash/NIA	B.C.Rawat	S.C.Shriwastava	New India In.
14	CMA 809/11	Laxman Puri/Bind Kumar	Anoop Agrawal		New India In. Co.
15	CMA 1077/11	Kailash Chand / N. I.A Ins.Co.	Praveen Balvada		New India In.
16	CMA 1265/01	Smt. Manju Devi/ Rinesh Kumar	Ravi Shankar Sharma	Ram Singh Rathore	New India In. Co.
17	CMA 1545/04	Ratan Bai & Ors / Hansh Raj & Ors.	Shashi Bhushan Gupta	Shiv Garg	New India In.

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18	CMA 3579/09	Jagdish /Nanu Ram & Ors.	Dharmendra Kr. Shrivastva		New India In.
19	CMA 4485/08	Mukhi Devi / Chhagan Singh	Girish Khandelwal	Piyus Nag	New India In. Co.
20	CMA 987/07	Dalip Singh/N.I.A.Comp	Ram Sharan Sharma	A.K.Pareek	New India In. Co.
21	CMA 4084/09	Arjun Lal / Shankar Lal	V.P. Vishnoi	Alok Garg	New India In. Co.
22	CMA 3578/08	Puran Chand/ NiA	DK Garg	S.R. Joshi	New India In. Co.
23	CMA 4176/07	Mst. Seema / NIA	D.K. Garg	Alok Garg	New India In. Co.
24	CMA 5446/08	Phooli Devi/ Ram Pal	Rakesh Bhargva	Pravin Jain	New India In. Co.
25	CMA 1721/ 08	Ramphool/ NIA	Tarun Jain	N.C. Jain	New India In. Co.
26	CMA 2009/01	Kesar Singh/ Rashid	J.P. Gupta	Alok Garg	New India In. Co.
27	CMA 1131/06	Sudhir Kumar / Duli Chand &Ors.	Shashi Sharma	Sanjay Singhal	New India In. Co.
28	CMA 3054/11	Smt. Reshmi/ Hawa Singh	J.K.Yogi		ICICILGIC
29	CMA 3053/11	Smt. Patashi/Hawa Singh	J.K.Yogi		ICICILGIC
30	CMA 5177/09	Pappu Ram/Niraj	Anil Upman		ICICILGIC
31	CMA 361/10	Raghubeer /ICICI	Ram Sharan Sharma	Azad Ahmed	ICICILGIC
32	CMA 2336/11	ICICI Lombard/ Om Bhai	Vigyan Shah	Hemendra Sharma	ICICI
33	CMA 4451/09	Shankar / Madan Lal	Varendra Dave		ICICI
34	CW 13999/09	Leela Vs. MACT & ors	Jitendra Mitruka	--	ICICI
35	CMA 4223/11	Bhudev Singh/Anil Ku.	Raj Kumar Goyal		ICICI
36	CMA 1979/11	Harveer Singh/ Karan Singh & ors.	R.K. Goyal	--	ICICI
37	CMA 1684/11	ICICI/ Jiya Lal & ors.	Mansingh Chudawat	--	ICICI
38	CMA 1978/11	Jiya Lal / Karan Singh & ors	R.K. Goyal	--	ICICI
39	CW 3386/07 with	Raghubeer Singh/State	G.P.Kausik	G.A	Agriculture Dept.

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40	CW 3383/07	Rajendra Singh/State	G.P.Kausik	G.A	Agriculture Dept.
41	CW 3384/07	Nepal Singh/State	G.P.Kausik	G.A	Agriculture Dept.
42	CW 2610/07	Raghubeer Singh/ State	B.M.Sharma	O.P.Garg	
43	CW 1360/09	Shri Ram/State	Karan Pal Singh	Dinesh Kala	NHW
44	CW 1973/2000	Executive Engineer P.W.D/Chotu Ram	Arvind Kr. Sharma	G.A	P.W.D
45	CW 369/07	Ali Hussain/Board of Secondary Education	Vijay Pathak	R.P.Singh	Board of Secondary Education
46	CW 10362/08	Ramesh Chand/State	M.Iqwal Khan	G.A	CollegeEducat.
47	CW 14283/09	Om Prakash Godiwal/ State	Bhaskar Dagar	GA	
48	CW 3246/02	Jagdish Narayan/State	P.B. Kalla	GA	Food
49	CW 10366/07	Rajendra Prasad Saxena/ State	M.L.Jain	Dr. A.S. Khangarot	
50.	CW 3248/00	State Of Raj./Mangla	J.M. Sharma	K.C. Sharma	
51.	CW 1622/05	Municipal COrporation Kota/ Gulab Bai	Manoj Sharma	K.C. Sharma	Municipal COrporation Kota
52.	CW 8859/05	OBC /Judge Ind.Trib.Ajmer	Rajendra Salecha	D.S. Mehta	
53.	CW 7740/08	Chairman Municipal Board Lakheri/ Surendra Sahni	K.N.Gupta	K.C. Sharma	Chairman Municipal Board Lakheri
54.	CW 4349/02	State/Shambhu Dayal	Indra Jeet Singh	D.K.Bhardwaj/ GA	
55.	CW6783/1 0	Prakesh Chand/LaburCourt Bharatpur	G.S.Gill		U/S226
56.	CW 2475/03	Agadi Ram/ The JhunJhunu Co. Bank	R.Kajala	J.K. Singhi	JhunJhunu Co. Bank
57.	CW 1758/ 04	PWD NH/ BhagiRath	GA	PK Sharma	PWD
58.	CW 8974/04	Smt. Sita / State	Sohan Lal Sharma	GA	MUNICIPALITI ES
59.	CW 8371/11	Smsu / SDO Kama	D.D. Khandalwal		Bank Loan
60.	CW 12898/10	Piyusha Tiwari/ State	Prem Krishan Sharma	RC Joshi	Panchayat Raj.

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61.	CW 7166/05	General Manager, RELvs Banaj Kumar	Subodh Shah	Akbar Khan	REL
62.	CW 3262/05	JVVNL vr. Gajraj Singh	Anish Jain	S.P. Sharma	JVVNL
63.	CW 3001/00	State/JLC&Ors.	V.P.Mathur	V.K.Mishra	U/A226,227
64.	CW 10320/11	Kunwar Chand Gupta/State	D.D.Khandelwal		
65.	CW 4637/07	Ram Kishore/ State	Jitendra Mitrucka	B.S.Bajawat	
66.	CW 11809/11	Ram pal / JDA &Ors.	Dr.A.S.Khangarot		
67.	CW 12914/10	Moti lal/State	T.C.Vyas		
68.	CW 5333/06	Tart Chand /JLC Jaipur	B.L. Avasthi	Amit Sharma	
69	Cw 2955/10	Radhaey Shyam / Bank of Baroda	Manoj Bhardwaj		Bank of Baroda
70.	CW 8178/05	Indian oil co. /Ramkishan meena & ors	S. Kasliwal	Kunal Rawat	IOC
71.	Company App.No.82 /10	The Official Liquidator of Amfor Agro fin. Ltd. /Shri Sheoraj Jat & ors.	A.S. Narang	Amod Kasliwal	Company cases
72.	CW 227/99	Kanhiya Lal & ors/State & ors	Bhanwar Bagri	M R Naredi	Police deptt.
73.	CW 116/07	Krunal Singh/ UOR	Bharat Bhushan Pareek	Virendra Agrawal	UOR
74.	CW 3833/07	Ashish Singh/ State	Shailesh P. Sharma		UOR
75.	CW 2126/10	Rahul Grover/U.O.R	Rakesh Kumar Sharma	Virendra Agrawal	UOR
76.	CW 6047/06	UOR/ Labour Court	R.K. Kala	Vikrant Gupta	UOR


Secretary
 Raj. High Court Legal Services Committee
 Bench at Jaipur.

Rajasthan High Court Legal Services Committee, Bench at Jaipur

MEGA LOK ADALAT

(Date: 12 ,January 2012, Time : 10.30 A.M)

(Place: Raj. High Court Campus, Jaipur)

For Rajasthan High Court Cases Bench at Jaipur

CAUSE LIST – Bench No. 02

S.N	Type of case No of Case	Title of the case	Name of Advocate for Applicant	Name of Advocate for Respondents	Name of Department
1.	CMA 497/98 with	Hanifa Bano/Suresh	S.C.Shrivastava	A.K.Bhandari	UIIC
2.	CMA 602/98 with	Hakiman Begum/Suresh Chand	S.C.Shrivastava	Pritam Bijalani	UIIC
3.	CMA 493/98	Smt. Raju Devi/Suresh Chand	S.C.Shrivastava	A.K.Bhandari	UIIC
4.	CMA 1750/03	Ganpat/Sagarmal	R.P.Tiwari	Pritam Bijalani	UIIC
5.	CMA 843/09	Phoola Devi/ Babli	Pankaj Gupta	Sandeep Jain	UIIC
6.	CMA 51/08	Babita /S.N.Yadav	B.C.Rawat	R.D.Rastogi	UIIC
7.	CMA 5055/09	Vishan Lal/ Mukesh	C.L. Saini	Gurvindra Singh	UIIC
8.	CMA 2363/08	Gangauri/Babu Lal	D.K. Garg		UIIC
9.	CMA 2118/11	Amar Singh / Vishnu & Ors.	Vijay Singh		UIIC
10.	CMA 928/11	Mannu Lal / Bhola Ram Meena	Girish Khandelwal		UIIC
11.	CMA 1767/07	Lok Bahadur/Ashwani Sharma	Rakesh Kumar	V. Agarwal	UIIC
12.	CMA 367/09	Kamla/ Kamal	Anurag Sharma	Anil Upman	UIIC
13.	CMA 164/10	Har Govind/ Ramesh Chand	Ritesh Jain	T.P. Sharma	UIIC
14.	CMA 2475/09	Anchal/ Niranjn Singh	Vinay Mathur	S.Kasliwal	UIIC
15.	CMA 4434/07	UIIC/Smt.Dhanni &	Ashok Metha	Ravi Shankar Sharma	UIIC
16.	CMA 989/03 with	Arjun Sharma/Vashudev	Ram Singh Rathore	Tripurari Sharma	UIIC
17.	CMA 640/03 with	Vikas / State	R.N.Dixit	Dinish Kala	UIIC
18.	CMA 636/03	Lalita / Kimat Singh	R.N.Dixit	Tripurai Sharma	UIIC
19.	CMA 2301/2000	Smt. Santosh/Prem Shankar	R.P.Tiwari	R.S.Agrawal	National In. CO.

Singh

20	CMA 4284/08	Shyam Babu/Amrit Singh	S.K.Gupta	D.K. Garg	National In. CO.
21	CMA 1838/02	Shobharani/ Mitesh	Sailesh Prakash Sharma	Sarda Pathak	National In. CO.
22	CMA 550/04	Sita Devi / Pramod	J.P. Gupta		NIA/NIC
23	CMA 6364/11	Udai Singh/Ramsawroop & ors	R.K. Goyal	---	NIC
24.	CW16545/10	R.S.R.T.C/Heera lal	V.S.Yadav		RSRTC
25.	CW4663/04	R.S.R.T.C/Kaluram	O.P.Sharma	M. Saha	RSRTC
26	CW7191/10	R.S.R.T.C/Vishnu Prasad	Indra Jeet Singh		RSRTC
27	CW12856/08	R.S.R.T.C/Prabhu Dayal	O.P.Sheoran	M.Shah	RSRTC
28	CW2430/01	R.S.R.T.C/Prem Singh	Kewal Ram	Ashok Sharma	RSRTC
29	CW10120/05	R.S.R.T.C/Saheb Ram	Jagmohan Saxena		RSRTC
30	CW5632/06	R.S.R.T.C/Gopal Lal	O.P.Sharma	Suresh Kashyap	RSRTC
31	CW9142/11	R.S.R.T.C/ Ved Prakash Singh	R.P.Singh		RSRTC
32	CW9147/11	R.S.R.T.C/ Narayan	R.P.Singh		RSRTC
33	CW9149/11	R.S.R.T.C/ Radhay shyam	R.P.Singh		RSRTC
34	CSA 506/03	RSRTC/ Ghisa Ram	Ashok Bansal	Salim Khan	RSRTC
35	CW 3028/07	Akhtar Ali/ MACT	MunshishKuma r	Chitra Goyal	RSRTC & UIIC
36	CW3284/04	Ishag Meha/ J.I.T	Suresh Kashyap	Virendar Singh Yadav	RSRTC
37	CW2410/11	RSRTC/Sh. Ram Pratap &Ors.	O.P.Sheoran	Kailash Choudhary	RSRTC
38	CW7724/07	Keishan Kumar /RSRTC	Sohan Lal Sharma	N.S.Chauhon	RSRTC
39	CW10695/10	Prabhu Ram Meena /RSRTC	Vikrant Gupta		RSRTC
40	CW4631/11	Babu Singh/ RSRTC	Manoj Bhardwaj		RSTRC
41	Cma 2298/12	Smt. Vijay Laxmi/ RSRTC	Raj Kumar Goyal	--	RSRTC

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42	CMA 5601/09	Chhidda Singh/ UIIC & Ors.	D.D.Khandelwal	O.P. Gupta	UIIC
43	CMA 1470/08	Smt.Seema Sharma/ Abdul Sattar & Ors.	D.D.Khandelwal	J.K.Singhi	UIIC
44	CMA 2298/09	Sushila Vyas / Mahendar	Shailendra Khandelwal		RSRTC
45	CMA 2540/09	Pramod Kumar/Adbul MAzid Khan	D.D.Khandelwal	R.P.Agrwal	National In. CO.
46	CMA 3340/08	National In. Co. /Shimla Devi & Ors.	Vinod Tyagi	D.D.Khandelwal	National In. CO.
47	CMA 3330/05	Smt. Neeta Singh/ Ramswroop & Ors.	D.D.Khandelwal	A.K. Bhandari	UIIC
48	CMA 1222/08	R.S.R.T.C/Nandu & Ors.	Virendra Agrawal	Anoop Agarwal	RSRTC
49	CW6306/99	Deoki nandan /JLC Kota	Vinodi Mathur	Anisha Jain	RSRTC

Pre-Litigation Cases – 2011 Dated 12-01-2012

1	Pre-Litigation Case No. 47	Bhanwar Lal	R.S.R.T.C
2	Pre-Litigation Case No. 65	Vikram Singh	R.S.R.T.C
3	Pre-Litigation Case No. 04	Rajendra	R.S.R.T.C
4	Pre-Litigation Case No. 13	Rishabh Lal Jain	R.S.R.T.C
5	Pre-Litigation Case No. 34	Poonam Chand	R.S.R.T.C
6	Pre-Litigation Case No. 16	Pooran Chand	R.S.R.T.C
7	Pre-Litigation Case No. 20	Banwari Lal	R.S.R.T.C
8	Pre-Litigation Case No. 11	Banwari Lal	R.S.R.T.C
9	Pre-Litigation Case No. 76	Ram Niwash Chaudhari	R.S.R.T.C
10	Pre-Litigation Case No. 70	Govardhan Singh	R.S.R.T.C
11	Pre-Litigation Case No. 72	Lal Sharnkar Meena	R.S.R.T.C
12	Pre-Litigation Case No. 71	Madan Lal	R.S.R.T.C
13	Pre-Litigation Case No. 61	Sonaram Godara	R.S.R.T.C
14	Pre-Litigation Case No. 58	Sahib Ram	R.S.R.T.C
15	Pre-Litigation Case No. 50	Mahendra Singh	R.S.R.T.C
16	Pre-Litigation Case No. 10	Maga Ram Sain	R.S.R.T.C
17	Pre-Litigation Case No. 95	Vikram Prakash	R.S.R.T.C
18	Pre-Litigation Case No. 96	Hanif Khan	R.S.R.T.C
19	Pre-Litigation Case No. 101	Sohan Singh	R.S.R.T.C
20	Pre-Litigation Case No. 102	Ganpat Lal	R.S.R.T.C
21	Pre-Litigation Case No. 2/12	Gulab Singh	R.S.R.T.C
22	Pre-Litigation Case No. 3/12	Premchand Sharma	R.S.R.T.C
23	Pre-Litigation Case No. 4/12	Manoher Singh	R.S.R.T.C
24	Pre-Litigation Case No. 6/12	Tejaram	R.S.R.T.C
25	Pre-Litigation Case No. 7/12	Omprakesh	R.S.R.T.C


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MEGA LOK ADALAT

(Date: 12 ,January 2012, Time : 10.30 A.M)

(Place: Raj. High Court Campus, Jaipur)

For Rajasthan High Court Cases Bench at Jaipur

CAUSE LIST – Bench No. 03

S.N	Type of case No of Case	Title of the case	Name of Advocate for Applicant	Name of Advocate for Respondents	
1.	CMA 1259/11	Mukesh Kumar / Manju Kumar	Ritesh Jain	Sandesh Khandelwal	IFCO TOKEYO GIC
2.	CMA 2356/10	Smt. Krishna / Brij Mohan	Sanjay Kumar Sharma	Ritesh Jain	IFCO TOKEYO GIC
3.	CMA 3182/10	Kanti Bai /B.M.ITGIC	Sanjay Maharshi		IFCO TOKEYO GIC
4.	CMA 2956/09	Smt. Sharda/Ramesh Chand	Ritesh Jain	Satyendra Sharma	OIC
5.	CMA 151/06	Vidya Devi/Pankaj Kaul	Vinay Mathur	Gopesh Kumbhaj	OIC
6.	CMA 747/08	Chhitar/Raju	Kamal Gupta	Shruti Dixit	OIC
7.	CMA 964/02	Smt. Koya/Gurvindar	J.P.Gupta	Pritam Vijlani	OIC
8.	CMA 167/09	Babulal/Hans Raj	Sandeep Jain	Shiv Lal Meena	OIC
9.	CMA 956/09	Smt. Ramoti/Shankar Lal	M.K.Verma	Kamlesh Reniwal	OIC
10.	CMA 202/07	OIC / Smt. Munni & ors.	Babu Lal Sharma	Sanjay Gangawal	OIC
11.	CMA 34/08	Munna / Shankar	Sanjay Gangawal	Gordhan Bardar	OIC
12.	CMA 548/03	Dhan Raj / BajRang Lal	P.S. Sirohi	Sunil Sharma	OIC
13.	CFA 559/04	Babulal / Nawal Kishore	Kuldeep Verma	M.L. Goyal	
14.	CFA 399/05	Mona Ice-Cream Workers/ Kailash Chand	Mohan Lal Goyal	S.N.Soorwal	
15.	CFA 121/98	Rukmani Devi/Daya Devi	V.K.Mishra/	D.D.Patodiy a	
16.	CFA 543/04	Syam Sundar/Vishwanath	M.Goyal	R.K.Agrawal	
17.	CFA 405/11	AVVNL/Laxman Ram	B.S.Matwa	Sanjay Mishra	
18.	CSA 178/08	Puran Chand / Ramesh Chand	S.C. Gupta	S.K. Gupta	Rent
19.	CMA 166/95	Nirmal / Madan Lal & Ors	R.P.Tiwari	Narendra Jain	U/s 173
20.	CMA 819/07	Cturbhuj & Anr./Mohd. Khalid	Sanjay Mehrishi		U/s 173
21.	CMA 3354/09	Smt. Rani Narang/ Shri O.E.Alexender	Arvind Gupta	S.R.Surana	U/s 173
22.	CMA 3659/09	Ramswaroop/Nawal Singh	Jitendra Mitruka	Manju Dave Kamal Chawaria	U/s 173
23.	CMA 2789/06	Deepak /Dharam Singh	Anil Jain	D.K.Garg	U/s 173

Sanjay

24.	CMA 1204/99 With	Ram Niwas & Co./Malti Devi	A.K.Gupta	N.K.Joshi	U/s 173
25.	CMA 1457/99	Prabhu Singh/Malti Devi	V.D. Gathala	N.K.Jain	U/s 173
26.	CMA2161/10	Mohd. Hussain/Smt. Praveen	Anoop Dand		U/s 173
27.	CMA 1259/06	Biri Singh/ Smt. Asrfi	Rajesh Mundiya	Vippin Gupta	U/s 173
28.	CMA 3023/08 With	Smt. Lali Devi&Ors. /Sumer Singh &Ors.	Dr. Prakash Chandra Jain	Sandeep Garssa	U/s 173
29.	CMA 2253/09	Shivtaj &Ors. /Smt. Lali	Dinesh Yadav	Dr. Prakash Chandra Jain	U/s 173
30.	CMA 225/02	Dev Karan /Tej Singh &ors.	V.V.Harit	G.K.Sharma	
31.	CMA 2764/03	Executive Engineer, PHED /Suraj Mal	Rajendra Yadav	Mahesh Gupta	Govt. Vehicle
32.	CMA 1260/06	Ghisa lal @ Gyarsi lal/ Ganesh Ram&Ors	R. S. Rathor	Gaurav Gupta	
33.	CMA 316/99	Smt. Santosh &Ors./ Rekhram &Ors	Manoj Sharma		
34.	CMA 915/98	ShivbabaTubewell Co./Satyanarain	Manoj Sharma	Ajeet Kumar Sharma	
35.	CMA 1109/03	Mandori/Shiv lal	J.P.Gupta	G.S.Rathore	U/S173M.V
36.	CFA 487/05	M/s Preetu Enterprises / State & orss	R.L. Agarwal	GA	u/s 96 CPC
37	CMA 3804/2007	Satish Chandra/ Damyanti	Prahlad Sharma	Gaurav Gupta	HMA
38	CMA 4986/09	Kamlesh/ Raj Kumar	Hari Krishan Sharma		HMA
39	CMA 3223/05	Smt. Anita/ Pushpendra	M.M.Ranjan	R.K. Mathur	HMA
40	CMA 1385/06	Smt. Sunita / Judge Family Court NO.1	Prem Kumar Sharma		HMA
41	CMA 1083/06	Smt. Sharda/ Lal Singh	Chiranji Lal Saini	R. K. Mathur	HMA
42	CMA 975/10	Archna /Anoop Kumar	Saransh Saini		HMA
43	CMA 1617/10	Smt. Mukesh / Phool Chand	Manoj Bhardwaj	Santosh Kaushik	HMA
44	CMA 3252/06	Dinesh /Beena	Praveen Jain	Ashwani Garg	HMA
45	DBCMA 4210/07	Rohit Kr./Mona Khanna	S.S.Hora	Ankur Rastogi	HMA
46	CMA 687/03	Bajrang Lal/ Smt. Suman	R.K. Agrawal	S.K.Gupta	HMA
47	CMA 3511/05	Vandana/Ranjeet Singh	I.R. Saini	Mukesh Poonia	HMA
48	CMA 2534/09	Jagdish Prasad/Smt. Usha	Neeraj K. Tiwari		HMA
49	CMA 3040/09	Smt. Patasi / Radha Shyam	Gyatri Rathore	Sanjay Sharma	HMA
50	DB CMA 1597/08	Veenita Roa / Maindir Singh	Biri Singh	J.P.Goyal	HMA
51	CRLR 118/08	Karan Singh/State	Jitendra Singh Tanwar	Aswni Chaubisa	U/s 397, 401
52	Cri.154/04	Ram Narayan &Ors./Murti Mandir &Ors.	Praveen Jain	R.K.Agrawal	

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Pre- Litigation 2011 dated 12.01-2012

1	Pre-Litigation Case No. 80	Ajay Kumar Singh Secretary, Mahatma Gandhi Kust Ashram Seva Samiti, Jaipur	District Magistrate, Jaipur
2	Pre-Litigation Case No. 25	Gajanand Gupta	JDA
3	Pre-Litigation Case No. 40	LaxmiKant Sharma	State
4	Pre-Litigation Case No.	Damodar lal	State
5	Pre-Litigation Case No. 77	Savita Saini	HDFC Bank
6	Pre-Litigation Case No. 87	R.K.Mishara	Anshal Pro.
7	Pre-Litigation Case No. 103	Laxmi Kant Sharma	State
8	Pre-Litigation Case No. 104	Battu Lal Meena	State
9	Pre-Litigation Case No. 01/12	Harbhan Singh	College Edu.
10	Pre-Litigation Case No. 05/12	Laxmi Kant Sharma	Airport


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